

**Shri D. C. Sharma:** May I know whether the Portuguese detainees are going to be transported by Portuguese aircraft or Portuguese ships from Karachi and the amount of money that the Government of India is spending on it.

**Shri Dinesh Singh:** Portuguese Transport. The money which is being spent is largely on their food while they have been in detention

#### Berubari

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\*741. { **Shri S. M. Banerjee:**  
**Shri D. C. Sharma:**  
**Shri P. L. Barupal:**  
**Shri P. R. Chakraverti:**

Will the **Prime Minister** be pleased to state:

(a) whether survey has been completed in Berubari;

(b) if not, the reason for the delay; and

(c) number of families likely to be uprooted as a result of the transfer?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) No, Sir.

(b) The principal reason for the delay in the survey and demarcation of the area is that the East Pakistan authorities are not prepared to give the assurance that Indian survey personnel will not be liable to search or arrest while they are temporarily on East Pakistan territory in connection with the survey work. Such an assurance was considered necessary after the Darsana incident in November 1961, when two Indian survey officers were arrested by Pakistan authorities.

(c) This will be known only after the line of demarcation has been laid on the ground.

**Shri S. M. Banerjee:** As regards the documents which had been seized by the Pakistani Customs Officers at Darsana, may I know whether we

have got back those documents from them?

**Shrimati Lakshmi Menon:** Not all of them.

**Shri S. M. Banerjee:** Sir, I think she has not followed my question.

**Mr. Speaker:** He wanted to know whether those documents have been returned.

**Shri S. M. Banerjee:** Which were seized.

**Mr. Speaker:** Not all of them, she says. She followed the question all right, but he does not follow the answer!

**Shri Indrajit Gupta:** May I know whether this difficulty which the hon. Minister has referred to cannot be obviated by having joint survey teams? If the survey teams go out jointly, that is the Pakistani and Indian personnel together, how is there any danger of their being shot at or molested?

**Shrimati Lakshmi Menon:** Unless we get an assurance from the Pakistan Government that our survey personnel and their property will not be interfered with during the survey, it is not regarded safe to send them across. Hon. Members will remember that for no adequate reason our survey personnel were arrested and their papers and records were taken by them. Naturally, we do not want that experience to be repeated.

**Shri Prabhat Kar:** In view of the refusal of the Pakistan Government to give the assurance sought for by the Indian Government, may I know whether a reconsideration will take place on the question of transfer of Berubari?

**Shrimati Lakshmi Menon:** There is no need to reconsider the question. Everything has been agreed upon, and recently there has been a meeting of the D.L.R.S's, that is the Directors of Land Records and Surveys and in the next field season we expect that the demarcation will be completed.

**Shri D. C. Sharma:** May I know at what level the negotiations for survey of this area are being carried on, whether it is only through correspondence or whether some officers like the East Bengal Deputy Commissioner and the corresponding officer from India are doing it.

**Shrimati Lakshmi Menon:** The Director, Land Records and Surveys of West Bengal and his counterpart in East Bengal have met—and I think their latest meeting was on the 29th November 1961—and they have finalised the policy. The only thing is that we want the assurance, so that our people will not be interfered with when they are employed on survey work.

**Shri Tyagi:** Has the *de facto* transfer of these territories taken place; has it been given effect to or not?

**Shrimati Lakshmi Menon:** No *de facto* transfer can take place, unless the demarcation also take place.

**Shri S. C. Samanta:** Is it not a fact that many families that are to be uprooted have already come to different parts of Jalpaiguri district and, if so, what arrangements for their rehabilitation are being made?

**Shrimati Lakshmi Menon:** I do not know whether they have gone away from Berubari Union No. 12. But we have taken a survey of the number of families and the number of families that are likely to be uprooted and the rehabilitation that should be planned by the Government—all these are being taken into consideration and are being implemented.

**Shrimati Savitri Nigam:** Keeping in view the urgency of this work, may I know if the Indian Government has made this proposal that a joint survey team must be constituted to avoid such incidents?

**Mr. Speaker:** That has already been put and answered.

**Shri Hem Barua:** May I know whether the line of demarcation is deter-

mined by the survey work or the line of demarcation on ground precedes the survey work?

**Shrimati Lakshmi Menon:** I do not understand the question. The line of demarcation will be the result of survey work and not the survey work the result of demarcation.

**Shri S. M. Banerjee:** I want to know what is the total number of families which are likely to be uprooted and whether their rehabilitation will be done by the Central Government or by the State Government and the Central Government.

**Mr. Speaker:** These questions have been discussed already.

**Shri S. M. Banerjee:** Not the total number of families.

**Mr. Speaker:** These questions were put and answered: the total number of families that are likely to be displaced and the arrangements to be made for their re-settlement. Next question.

#### Cost of House Building Material in Delhi

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\*742. { Shri Shiv Charan Gupta:  
Shri Nath Pai:  
Shri Shree Narayan Das:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that house-building material is scarce and costlier and that the house-builders in the Capital find it difficult to procure building material;

(b) if so, what steps Government propose to take to ease the situation; and

(c) if the prices of the house-building material have increased abnormally whether Government propose to fix the prices of these materials?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Jagannatha Rao):** (a) to (c). Prices of